



SEVENTH GOA LEGISLATIVE ASSEMBLY

(FOURTH SESSION, 2017)

SECOND REPORT (2017)

OF THE

BUSINESS ADVISORY COMMITTEE

(Presented to the House on the 13th December, 2017)

GOA LEGISLATURE SECRETARIAT

PORVORIM – GOA

SEVENTH LEGISLATIVE ASSEMBLY

OF THE STATE OF GOA

(FOURTH SESSION, 2017)

SECOND REPORT (2017) OF THE BUSINESS ADVISORY COMMITTEE

A sitting of the Business Advisory Committee was held on Tuesday 5 December, 2017 at 2.30 P.M in the Speaker's Committee Room, Assembly Complex, Porvorim - Goa to consider the Business to be transacted during the Fourth Session, 2017 of the Seventh Legislative Assembly of the State of Goa.

2. The following were present:

COMMITTEE

- (1) Dr. Pramod SawantHon'ble Speaker.....
Chairman
- (2) Shri Manohar Parrikar.....Chief Minister.....
.....Member
- (3) Shri Chandrakant Kavlekar.....Leader of opposition.....
Member
- (4) Shri Ramkrishna Dhavalikar... Minister for PWD.....
Member
- (5) Shri Vijai SardesaiTCP Minister
Member
- (6) Shri Churchill Alemao.....
MLA.....Member

GOA LEGISLATURE SECRETARIAT

- (1) Shri N.B. Subhedar, Secretary
- (2) Shri H. Noronha, Under Secretary
- (3) Shri Mohan Gaonkar, Section Officer

GOVERNMENT OFFICERS

1. Shri Dharmendra Sharma, Chief Secretary, Govt. of Goa
2. Shri Daulat Hawaldar, Secretary, Finance.

3. Shri Sudhir Mahajan, Secretary, Law
4. Shri Sharad Marathe, Additional Secy, Law

3. The Committee took up for consideration Memorandum No. 2 of 2017 placed before it (Annexure-I)
 4. The Committee took the following decisions:
 - i) The Bills and financial business to be transacted during the Session at **Annexure-I** was approved by the Committee.
 - ii) The Committee also agreed to introduce, consider and passing any other Bills based on policy decision of the Government.
 - iii) The Private Members' Business (Bills and Resolutions) will be taken up on 15th December, 2017.
 - iv) Presentation of Supplementary Demands for Grants 2017-18. (Second Batch). will be taken up on 14th December, 2017.
 - v) Introduction, consideration and passing of The Goa Appropriation Bill, 2017 relating to Supplementary Demands for Grants, 2017-18 (Second Batch) will be taken up on 14th December, 2017.
 - vi) The Committee decided that all the obituary references are to be made by the Hon'ble Speaker.
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PORVORIM, GOA
5th December, 2017

N.B. SUBHEDAR
SECRETARY

ANNEXURE-I

GOA LEGISLATURE SECRETARIAT

BUSINESS ADVISORY COMMITTEE (2017)

MEMORANDUM NO. 2 OF 2017

Tentative List of Business for the Fourth Session

(Seventh Legislative Assembly), 2017

The Government has sent a tentative programmed of list of Government Business for the Fourth Session of the Seventh Legislative Assembly which is as follows:

I. LEGISLATIVE BUSINESS

1. The Goa Land Revenue Code (Amendment) Bill, 2017.
2. The Goa Town and Country Planning (Amendment) Bill, 2017.
3. The Goa Tax on Infrastructure (Amendment) Bill, 2017.
4. The Goa Agricultural Produce Marketing (Development and Regulation (Amendment) Bill, 2017.

II. FINANCIAL BUSINESS

- I. Presentation of Supplementary Demands for Grants 2017-18. (Second Batch).
- II. Introduction, consideration and passing of The Goa Appropriation Bill, 2017 relating to Supplementary Demands for Grants, 2017-18 (Second Batch).

III. OTHER BUSINESS

1. The Committee may consider allotment of time for the aforesaid business to be transacted during the Fourth Session, 2017.

PORVORIM, GOA
5th December 2017.

N.B. SUBHEDAR
SECRETARY

